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to Questions

1	2	3	4	5	6	7
12.	Orissa	4,59,003	177.00	353.25	•	N.A.
13.	Tamilnadu	1,33,990	92.82	159.80	203.58	£
14.	Tripura	61	0.02	0.04	NIL	NIL
15.	West Bengal	4,93,109	152.82	305.60	106.75	•
16.	A & N Islands	240	0.15	0.30	1.35	•
17.	Pondicherry	1,185	1.15	2.30	7.05	£
	Total	60,98,316	2713.14	4315.06	4391.42	2857.95

Note: Information pertaining to Rabi 1997-98 claims is not included as the cut-off date for submission of the yelld data by the State Governments is 31.7.98.

- N.A. Not applicable
 - Claims have not been made available so far.
 - £ ---Claims are under scrutiny
 - 1/3rd share is awaited from the implementing States.

Upper Age Limit for Exams

4123. SHRI JOGENDRA KAWADE: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government propose to increase the upper age-limit for appointment to SCs/STs for the examination to be conducted by the Union Public Service Commission etc. As has been extended to OBC candidates:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b)

At present age relaxation upto 5 years is available for Schedule Castes and Scheduled Tribes and 3 years for OBCs, in all the open competitive examinations conducted by all the recruiting agencies. The Government has now decided to raise further by 2 years the maximum age of recruitment including that for SCs/STs in cases where recruitment is done through direct open competition to the All India Services, the Central Services and other Civil posts under the Central Government with effect and from January 1, 1999 after amendment of the relevant rules, etc.

(c) Does not arise.

[Translation]

Earthquake at Jabaipur

4124. SHRI KANTILAL BHURIA: Will the PRIME MINISTER be pleased to state: